

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 73/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies , Hyderabad
NAME OF THE PETITIONER(S)	Sri Balaji Hollow Bricks & FRC Covers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KICHIVENKAT REDAY	sometens in	after a 42364	11109
DP.S.V. RAMA KRISHWA	Adv.	Svrawakulm@quant	Sam

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri K. CH. Venkat Reddy, Learned PCS for the Petitioner. The RoC addressed a letter dated 26.09.2017 by stating that the Petitioner can be directed to submit last 2 years audited balance sheet alongwith fee to verify the affairs of the company. The Learned Counsel for the Petitioner submits that he would submit the same immediately. RoC is directed to submit his report in accordance with prescribed rules. Post the Case on 16:10:2013:

Member (T)

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